

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:746

ANSWERED ON:24.11.2009

NON -AVAILABILITY OF LAND FOR HIGHWAY PROJECTS

Khaira Shri Chandrakant Bhaurao;Patel Shri Devji;Pradhan Shri Nityananda

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether non-availability of land is impeding highway bidding process in the country;
- (b) if so, the details of the affected projects;
- (c) whether the Government proposes to take any steps to ensure expeditious land acquisition; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) & (b) No, Sir. However, the Letter of Acceptance has not been issued in respect of 4-laning of Ghaziabad-Aligarh Section and Goa-Karnataka Border to Panaji Section due to delay in Land Acquisition.

(c) & (d) The State Governments have been requested to constitute a High Level Committee under the Chairmanship of Chief Secretary of the State to remove the bottlenecks for the projects and expedite the land acquisition process. Meetings have been held with the Chief Secretary / Principal Secretary of the States for speeding up the land acquisition. Further 61 Special Land Acquisition Units (SLAUs) have been constituted so far in the states of Kerala, Tamil Nadu, Orissa, Karnataka, Andhra Pradesh and Jharkhand to expedite Land Acquisition.